

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB) No.4/7/AMR/2021	IA(IBC)/223/2022, IA(IBC)/224/2022, IA(IBC)/235/2022	S.60(5) of IBC r/w Rule 11 of NCLT Rules	Shr.Charudutt Marathe (RP) Saradambika Power Plant Pvt Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA(IBC)/223/2022:

This application is filed seeking to take the IRP report on record. The report of IRP is taken on record. Accordingly, this application is disposed of.

IA(IBC)/224/2022:

Mr.Devi Prasanna Kumar, Counsel for the Applicant is present. Ms.Rishika Kumar, Advocate takes notice on behalf of the Resolution Professional (RP) and seeks time for filing counter, list the matter on 17.10.2022.

IA(IBC)/235/2022:

Issue notice to the Respondent by informing the next date of hearing. List the matter on 17.10.2022.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**